steps to safeguard our territorial integrity in that region.

Mr. Speaker: Now, Shri Madhu Limaye has given two notices of question of privilege.

बीनवु लिमबे: इस को दो बजे लीजिये, इसमें कछ समय लगेगा।

Mr. Speaker: All right, we will adjourn for lunch and meet again at 14.00 hours.

13.15 hrs.

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The Lok Sabha then adjourned for lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lanch at Fourteen of the Clock.

[Mr. DEPUTY-SPEAKER in the Chair]

RE: CALLING ATTENTION NOTICE (Queru)

Some hon. Members rose-

Shri Nath Pai (Raipur): We have written to you a letter . . . (Interruptions)

Mr. Deputy-Speaker: I have crived your letter just now.

Shri Nath Pai: Are you directing the External Affairs Minister....

Mr. Deputy-Speaker: I will just find out.

Shri Nath Pai: We had given Call Attention notice at 1 O'Clock....

Mr. Deputy-Speaker: I have received your letter just now.

Shri Nath Pai: Please hear my submission. We gave Call Attention notice the moment we heard the disturbing news about hostilities between the U.A.R. and Israeli forces, This is news of the gravest importance to the whole of the world. Perhaps, Government may be taking shelter

behind the procedural things. I have written an urgent letter to you to ask the Minister concerned to make a statement. The House should be left to just rumours or unfounded news-items. We should get an authoritative statement from the Government on this vital issue. I think, you will appreciate that we are exercising only our duty in making a request to you...

Attention

Mr. Deputy-Speaker: I entirely share your concern as well as the concern of the whole House. I will find out from the Minister of Parliamentary Affairs and let you know after some time.

श्री राम सेवक यावव (वारावंकी): उपाध्यक्ष महोदय, यह एक बहुत महत्वपूर्ण प्रश्न है और सरकार को तत्काल यहां पर एक वक्तव्य देना चाहिए । प्रधान मंत्री या उप-प्रधान मंत्री को सदन में तत्काश ग्राकर वक्तव्य देना चाहिए ।

भी मध लिमसे (मंगेर) : काबीना के एक मंत्री यहां पर हैं। मेनन साहब कुछ कहें।

Shri P. Venkatasubbaiah val): May I make a submission? Sir. you have rightly pointed out you share the anxiety of the Members to what is happening in that part of the world-Cairo has been bombarded and there have been air raids. I would only request you to ask the. External Affairs Minister or the Perliamentary Affairs Minister to make a statement.

भी एस॰ एन॰ बोसी (पूना) : इस माजले में सोगों ने ध्यानाकर्षण प्रस्ताव औ दिये वे लेकिन सब सब को स्वनित रक्का गवा, इस प्रकृत पर चर्चा होने वासी है। धन चर्चा तो दूर रही, काहिरा के उसर वसकी थी हो नवी और बाज बजी इस अक्सर दश सबन में प्रधान मंत्री वा विदेश मंत्री कोई उपस्थित नहीं है ताकि यह अपूर्व औ

[श्री एस० एउ० जोशी]

देख को बहां की हालत के बारे में बतसा सकें। इससिए हम चाहते हैं कि इस चीज को सब से पहले लिया जाय और गवर्गमेंट सदन में इस बारे में अविलम्ब वयान दें।

भी सदल विहारी वामपेबी (बलराम-पुर): उपाध्यक्ष महोदय, मेरा सुझाव है कि सरकार इस के ऊपर भाज शाम को गांच बजे बक्तव्य दें।

Mr. Deputy-Speaker: As I said, I share the anxiety of the hon. Members. I will ask the Minister concerned to make a statement.

Shri Bal Rai Madhok (South Delhi): This is a guestion on which we have been asking for a discussion. We have given notice under rule 193 that some time should be allotted for it. It is our misfortune and it rather a matter of irresponsibility on the part of the Government that on such a vital issue, when the country is agitated, they have neither given us time nor have they made any statement. Now, when the war has broken out, there is nobody present on the Treasury Benches. Is it proper (Interruption).

The Minister of Law (Shri Govinda Menon): The wishes of the House are being communicated to the Minister concerned.

Mr. Deputy-Speaker: We will now take up the other question which is equally important.

श्री राल सेवक बावब : मेरा निवेदन है कि बहु एक बजे की घटना है इस लिये सरकार का स्वयं यह प्रथम कर्तव्य है कि वह भागी इस बीच के बारे में बक्तव्य दे क्योंकि सारा सबन बितित है।

Mr. Boputy-Speaker: As I have said, I will find it out. First wait for half an hour.

श्री क॰ ना॰ तिकारी (बेतिया) मह हाउस की सब भोर से बिमांड है कि सरकार इस बारे में स्टेटमैंट दे।

Shri Hem Barua (Mangaldai): There is a conflicting news in the sense that from the Israeli side, it is said that fighting has already started in certain parts, and from the Egyptian side it is said that Cairo has been bombarded. Now, we are in a fix and, therefore, you should direct the Prime Minister to come immediately and make a statement to the House to allay our doubts.

Shri Nambiar (Tiruchirappalli): My submission is....

Mr. Deputy-Speaker: Mr. Namblar, I think, it should satisfy all sections of the House; we all of us share the concern and the Minister has already submitted that he has communicated the desire of the House to the Minister concerned. What else do you want?

Shri Randhir Singh (Rohtak): We agree with you. There should be a statement by the Minister.

Mr. Deputy-Speaker: I think, there is unanimity on this question.

Shrì H. N. Mukerjee (Calcutta North East): There is a Call Attention notice on that. In the meantime, I think, the war has broken out-that is the report-and it is very odd that Government of its own volition does not come forward, particularly, after there was a recess they had time to cogitate over the matter-and at least take the Parliament into confidence at once. you say that after Government got to know of it, they word to you that they would require a little time before they could come before Parliament with proper preparation, I can understand that. But no such communication has come from Government. He says, he has communicated the desire of the House to the proper quarters. My point is that the proper quarters, that is, the Minister of External Affairs, Prime Minister, should have come before the House at 2 O'Clock because we were meeting after recess and they got to know of it before we get to know of it when we read the telegram over there. Therefore, it is very odd that Government does not come of its own volition before the House and that you have to word to them and they would come at their pleasure. If you say that they have communicated to you that they want a little time to come Parliament with proper preparation, I can understand that. Otherwise. Government is acting in a which is not proper.

Shri Nambiar: The news came as back as 11.30. It is already very late.

Mr. Deputy-Speaker: All of us have received the news with a sense of shock. I agree with the hon. Members. We share the concern. (Intertuptions).

Shri Hem Barua: The Prime Minister should come and make a statement.

Shri M. R. Masani (Rajkot): It is very proper that, when news of this kind comes, there should be concern in this House. But Government must have time first of all to verify the news, get proper news and then make a considered statement. The Government cannot make a statement here and now without knowing what has happened. Let us behave in a responsible manner. Let the Government come tomorrow morning and make a statement. There is no need for any statement now.

Some hon. Members: No, no.

Con Carrier to Carret . Carre .

Shri S. M. Banerjee (Kanpur): The Pribrie Minster should make a statement teday. Mr. Deputy-Speaker: What Mr. Masani has observed it. (Interruptions).

Shr; S. M. Bancrice: The Prime Minister should come and make a statement today.

Mr. Deputy-Speaker: The members' concern has been conveyed. I am sure the spokesman of the Government will come here soon and certainly meet the wishes of the House.

Shri Nath Pai: We want you to direct him, order him, command him, summon him...

Shri Hem Barua: Please direct the Prime Minister to come.

Mr. Deputy-Speaker: Within half an nour's time, the Minister of External Affairs will be present and say whatever he has got to say. The hon. members may please resume their seats. (Interruptions).

Shri Tenneti Viswanatham (Visakhapatham): Will they come here in response to the direction from you?

Mr. Deputy-Speaker: Mr. Limaye.

14:12 hrs.

QUESTION OF PRIVILEGE

AGAINST The Hindustan Hindi

भी अबु तिसवे (मृंगर): उपाध्यक्ष
महोदय, भाज मैं विक्ता परिवार के एक
भवार "हिन्दुस्तान"—हिन्दी वाले—, के
खिलाफ नियम 222 के मातहत विशेषाधिकार
का सवाल उठाना बाहता हूं। साधारणतवा
मैं भववारवालों के खिलाफ विशेषाधिकार का
सवास उठाना पसन्द नहीं करता। पिछनी
बार "स्टेट्समैन" के बारे में मैंने सवास उठावा
बा, लेकिन उसके पीछे उद्देश्य उस समय के
जो गृह मंत्री थे उन की गलत ववार्थी को
भीर भारत्य भाषण को पकड़ना था। किस्से
शी सवायर के खिलाफ कार्रवाई करने के लिखे
वह सवास नहीं उठाया नया था।